

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-6/99/8469/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>th</sup> 26 September, 2022.

Sub: **Casual leave.**

Ref:- Your letter dtd. 26.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.09.2022 along with station leave permission till the morning of 27.09.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/99/8470/dated**

, 26-09-2022

Copy to :

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rda